

Filing no. 8283/2020 (A.B.A.)

Anurodh kumar Paswan Vs The State of Jharkhand and anr.

Name of advocate:- Shailesh

Defects :

- 9 (i) Date of rejection order at para 14 may be verified from impugned order.
- (ii) Relief sought for at prayer para may be properly stated.
- (iii) Name of informant at the opening para of page no. 15 differs from the same at signature part in the same. Hence, its correctness at page no. 1 may be verified.